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WA-2152-2025

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 8<sup>th</sup> OF SEPTEMBER, 2025

WRIT APPEAL No. 2152 of 2025

PRASHANT SONI

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Mukesh Agrawal - Advocate for the Appellant.

Shri Anubhav Jain - Government Advocate for Respondents/State.

## **ORDER**

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for appellant seeks leave to withdraw the appeal reserving the right of the appellant to file a Public Interest Litigation in accordance with rules.

Appeal is dismissed as withdrawn. All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

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